

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) The following important steps have been specifically suggested to gear the Panchyati Raj institutions to programmes of increasing agricultural production:

- (i) They have been asked to formulate detailed plans of action for each crop season (Kharif and Rabi), indicating precise time-schedules for various operational components, particularly in relation to organisation of supplies and credit in collaboration with the co-operative institutions; as also fullest utilisation of irrigation potential, maximum use of local manurial resources, organisation of plant protection measures and widest coverage of fertilisers and improved seeds.
- (ii) Each of these institutions should have a sub-committee on Agricultural Production for formulating appropriate programmes with the assistance of the technical officers concerned, and periodically reviewing the progress of their implementation.
- (iii) The office-bearers of these institutions should be fully involved in the follow-up of the programmes and see that the operational schedules are being adhered to and the supplies and services promised are being made available.
- (iv) The assistance of progressive farmers should be secured in guiding and helping their fellow-farmers in achieving the village targets.

(b) The principal steps taken for ensuring effective co-ordination between the Panchayati Raj and Co-operative institutions to meet the requirements of increased agricultural production are as follows:

- (i) The Panchayati Raj institutions should promote the development of co-operative institutions within their area.
- (ii) The village co-operative should be represented on the Agricultural Production Committee of the Village Panchayat which draws up village agricultural production plans so that production programmes and their credit requirements are appropriately tied up.
- (iii) Production requisites, e.g., fertilisers, are indented by the co-operative institutions in consultation with and based on the targets indicated by the Block Panchayat Samitis.

Escape of Mr. Walcott

*476. { Shri Hari Vishnu Kamath:
Shri Yashpal Singh:
Shri Buta Singh:
Shri Shiv Charan Mathur:

Will the Minister of Civil Aviation be pleased to refer to the reply given to Starred Question No. 31 on the 8th September, 1964 regarding the escape of Mr. Walcott and state when the reports together with the findings and decisions of Government thereon will be laid on the Table?

The Minister of Civil Aviation (Shri Kanungo): The report together with a memorandum giving the decision of the Government of India thereon was laid on the Table of the Sabha on 28th instant.